

RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : 06 /S.O./2024

Date : 16.02.2024

In supersession of order No. 25/S.O./2022 dt. 23.12.2022 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Inderjeet Singh**, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as Chairman of the Rajasthan High Court Legal Services Committee, Jaipur, under section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

BY ORDER


REGISTRAR (ADMN.)

No. : Gen/XV/06/94/SC-I/295

Date : 16.02.2024

Copy to :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Pankaj Bhandari , Judge, Rajasthan High Court, Jaipur Bench, Jaipur
3. P.S. to Hon'ble Mr. Justice Inderjeet Singh, Judge, Rajasthan High Court, Jaipur Bench, Jaipur


REGISTRAR(ADMN.)

No. : Gen/XV/06/94/SC-I/296

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Copy also to the following for information and necessary action:-

1. The Registrar General, Rajasthan High Court, Jodhpur.
2. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All Registrars/O.S.D., Rajasthan High Court, Jodhpur/ Bench Jaipur and Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.
4. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
5. The Director, Rajasthan State Judicial Academy, Jodhpur.
6. All Joint Registrar/Deputy Registrar, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
7. The Joint Secretary/Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.
8. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur.


REGISTRAR(ADMN.)